

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 250(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018**

**NAME OF THE COMPANY: M/s Shree Ram Lime Products Pvt Ltd. Vs. M/s Gee Ispat Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Dhruv Khanna, Advocate for the Petitioner.  
Mr. R.P. Pooja, Bahry, IRP

**ORDER**

Ld. IRP has represented that certain applications have been filed, however, the same have not been listed. She seeks certain urgent directions on the same.

Taking into consideration the representations of the IRP, let the applications be listed and post this matter on 21.2.2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(R. Varadharajan)**  
**Member (J)**